

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of Ms. Anuradha Puri (E.C.-10828/68855846) W/o Sh. Sanjeev Kumar Puri, Judicial Assistant of this office is hereby accepted on her request and accordingly she stands relieved from her official duties w.e.f. 13.08.2025 (A/N).

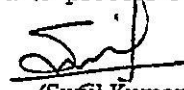

Principal District & Sessions Judge (HQs)
(Officiating)

No. 56252-56285 Admn. II/PF/Ret./2025

Delhi, Dated the 11 2 AUG 2025

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, North District, Rohini Courts, Delhi.
- 3 The Accounts Officer/ Asst. Accounts Officer, Accounts Branch, North District, Rohini Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, North District, Rohini Courts, Delhi.
- 6 The Sr. A.O. (J)/ A.O. (Judicial)/Branch Incharge, Vigilance & Litigation Branch:- Central & North District, Delhi/New Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, North District, Rohini Courts, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, North District, Rohini Courts, Delhi.
- 14 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi
- 15 Dealing Official:- General Branch, Central District, THC, Delhi.
- 16 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
- 17 Ms. Anuradha Puri (E.C.-10828/68855846) W/o Sh. Sanjeev Kumar Puri, JA/Ahmad in the court of Ms. Divya Malhotra, Ld. SCJ-cum-RC, North District, Rohini Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.



(Sufil Kumar Sharma)
Chairman, IT & Digitization, DDC/
Officer Incharge, Admn.II (C)
Tis Hazari Courts, Delhi.